

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 319
(IB)-1095(ND)2019
IA/3598/2019, IA/4849/2020

IN THE MATTER OF:

Ritu Tandon

... **Applicant/Petitioner**

Versus

M/s. Rain Automotive India Pvt. Ltd.

... **Respondent**

Under Section: 9 of IBC, 2016

Order delivered on 02.12.2020

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (J)

SHRI. NARENDER KUMAR BHOLA
HON'BLE MEMBER (T)

PRESENTS:

**Mr. Abhishek Anand & Mr. Kunal Godhwani, Advocates along with liquidator
Ms. Maya Gupta for the Petitioner**

ORDER

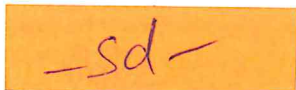
IA/4849/2020

Notice be issued upon the Respondent by all modes including the email ID of the respondent. Affidavit of service must be filed within a week from today.

List the matter on 12th January 2021.

IA/3598/2019

List the matter before the Regular Bench for hearing on 12th January, 2021.



(NARENDER KUMAR BHOLA)
MEMBER (T)



(ABNI RANJAN KUMAR SINHA)
MEMBER (J)